

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(18) C.P.(C.A.A)-156/230-232/(MB)/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.07.2018

NAME OF THE PARTIES: Goldman Sachs Trustee Co (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT :230-232

ORDER

1. The Learned Representative of the Petitioner side is present.
2. The matter is adjourned to **27.07.2018.**

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

06.07.2018.

HHS/GAJANAN